

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.A.(CAA)/23(BEN)2021

Court No. 1

Item No. 7

Sub-section (I) of section 230

In the matter of:

SUKH SAGAR HOTELS PRIVATE LIMITED

.....Petitioner

V/s

ANTRIX CORPORATION LTD.

.....Respondent

order delivered on ..06/04/2021

**Coram:**

ShriRAJESWARA RAO VITTANALA, Honble Member(J)  
Shri ASHUTOSH CHANDRA, Honble Member(T)

**For Petitioner(s):**

SHRI SAJI.P.JOHN

**For Respondent(s):**

**Order**

Heard Shri.Saji.P.John, Learned Counsel for the Petitioner.

**ORDER RESERVED**

Member(T)

Member(J)

Gy

Due to being engaged in preparation of pending disposal of/order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd Code  
Trace Gregalini  
Verified  
16/07.  
Court Officer